

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18-02-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/1163/2019
NAME OF THE PETITIONER(S) : NCL WIND POWER COMPANY (PHOOLWADI) PVT LTD
NAME OF THE RESPONDENT(S) : EASTERN SPINWELL LTD
UNDER SECTION : SEC 9 RULE 6 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
①	SHAMAN MITHRU	Cancel for Operational Creditors.	Shaman Mithru

ORDER

Ld. Counsel for the Petitioner is present and represents that in compliance with the direction of this Tribunal dated 31.01.2020 the notice has been taken by the Petitioner in relation to the proceedings before this Tribunal. The Court Officer is directed to confirm that the notice as has been directed to be served through this Tribunal has been taken. In the circumstance, post this matter on **09.03.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)